

(b) There are about 94,000 Primary Agricultural Credit Societies and 1,840 Primary State Land Development Banks/Branches in the country, through which cooperative credit institutions disburse agricultural loans to farmers and to which the overdues estimated at about Rs. 1600 crores relate. The details of the individual defaulters are maintained by the Cooperative Institutions concerned, and these are not available with the Central Government.

(c) The State Government/Cooperative Institutions concerned have been regularly advised to improve the recovery position. The position was reviewed at a Conference of State Secretaries/Ministers In charge of Cooperation in the States, held in New Delhi in October 1985. The State Governments were urged upon to identify wilful defaulters on priority basis and to take action against them systematically for the recovery of overdues.

#### Fire in Fertilizer Plant at Talcher

2023. SHRI SRIBALLAV PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there was a fire accident in the Fertilizer plant at Talcher in Orissa;

(b) if so, the reasons thereof and the amount of loss caused thereby; and

(c) the action taken or proposed to be taken against the persons responsible and also to ensure non-recurrence of such incidents ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) and (b) Yes, Sir. There was naphtha overflow from one

of the storage tanks. This naphtha caught fire in the drains outside the plant battery limits and the fire spread to the 'Ash-Pond' Naphtha valued at Rs 1.04 lakhs was lost due to overflow. There was no damage to plant and equipment; however, a villager who was in the vicinity of the drain, suffered burn injuries and died.

(c) Based on a preliminary finding, the 'Shift' Incharge at the Naphtha tank site has been suspended and 'charge sheets' have been issued to Chief Engineer/Additional Chief Engineer. A High Power Committee has also been appointed to go into the incident.

[Translation]

#### Setting up of TV Transmitters

2024. PROF. CHANDRA BHANU DEVI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) details of the television transmitters set up in various States, district-wise; and

(b) whether all the districts of Bihar have been covered under television network ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) A statement containing requisite information is given below.

(b) No, Sir. However, with the implementation of projects envisaged to be undertaken during VII Plan period, TV service is expected to be available to about 85% of population of Bihar.

#### Statement

S. No	State/Union Territory	District
(1)	(2)	(3)
1.	Assam	
	(i) Gauhati*	Kamrup

1	2	3	4
	(ii)	Tezpur	Darrang
	(iii)	Dibrugarh	Dibrugarh
	(iv)	Silchar	Cachar
2.		Andhra Pradesh	
	(i)	Hyderabad*	Hyderabad
	(ii)	Kakinada	East Godavari
	(iii)	Vijayawada*	Krishna
	(iv)	Triupati	Chittoor
	(v)	Nellore	Nellore
	(vi)	Cuddapah	Cuddapah
	(vii)	Karimnagar	Karimnagar
	(viii)	Visakhapatnam	Visakhapatnam
	(ix)	Nizamabad	Nizamabad
	(x)	Warangal	Warangal
	(xi)	Rajamundry	East Godavari
	(xii)	Kurnool	Kurnool
	(xiii)	Anantapur	Anantapur
	(xiv)	Adoni	Kurnool
	(x)	Mehboobnagar	Mehboobnagar
3.		Bihar	
	(i)	Muzaffarpur*	Muzaffarpur
	(ii)	Patna*	Patna
	(iii)	Gaya	Gaya
	(iv)	Munger	Munger
	(v)	Dhanbad	Dhanbad
	(vi)	Jamshedpur	Jamshedpur
	(vii)	Purnea	Purnea
	(viii)	Ranchi*	Ranchi
	(ix)	Bhagalpur	Bhagalpur
4.		Gujarat	
	(i)	Ahmedabad*	Ahmedabad
	(ii)	Vadodra	Vadodra
	(iii)	Surat	Surat
	(iv)	Bhavanagar	Bhavanagar
	(v)	Patan	Mehsana
	(vi)	Rajkot*	Rajkot
	(vii)	Bharuch	Bharuch
	(viii)	Navasari	Valsad
	(ix)	Dwarka*	Jamnagar

1	2	3	4
5.	<b>Haryana</b>		
	(i) Hissar		Hissar
	(ii) Bhiwani		Bhiwani
6.	<b>Himachal Pradesh :</b>		
	(i) Simla		Simla
	(ii) Kulu		Kulu
	(iii) Kasauli*		Solan
7.	<b>Jammu &amp; Kashmir</b>		
	(i) Srinagar*		Srinagar
	(ii) Jammu		Jammu
	(iii) Kargil		Kargil
	(iv) Leh		Leh
8.	<b>Karnataka</b>		
	(i) Gulbarga*		Gulbarga
	(ii) Bangalore*		Bangalore
	(iii) Mangalore		Dakshin Kannad
	(iv) Devan gere		Chitradurga
	(v) Bhadravati		Shimoga
	(vi) Bijapur		Bijapur
	(vii) Bellary		Bellary
	(viii) Gadag Betgari		Dharwad
	(ix) Raichur		Raichur
	(x) Dharwad		Dharwad
	(xi) Mysore		Mysore
	(xii) Belgaum		Belgaum
	(xiii) Hospet		Bellary
9.	<b>Kerala</b>		
	(i) Trivandrum*		Trivandrum
	(ii) Calicut		Kozhidede
	(iii) Cochin*		Ernakulam
	(iv) Cannanore		Cannanore
	(v) Palghat		Palghat
10.	<b>Madhya Pradesh</b>		
	(i) Raipur*		Raipur
	(ii) Bhopal*		Bhopal
	(iii) Indore*		Indore
	(iv) Gwalior		Gwalior
	(v) Jabalpur		Jabalpur
	(vi) Bilaspur		Bilaspur
	(vii) Sagar		Sagar

1

2

3

4

(viii)	Rewa	Rewa
(ix)	Ratlam	Ratlam
(x)	Murwara	Jabalpur
(xi)	Burhanpur	East Nimar
(xii)	Kerwa	Bilaspur
(xiii)	Khandwa	East Nimar

11.

Maharashtra

(i)	Bombay*	Bombay
(ii)	Pune*	Pune
(iii)	Nagpur*	Nagpur
(iv)	Akola	Akola
(v)	Nasik	Nasik
(vi)	Kolhapur	Kolhapur
(vii)	Ahmednagar	Ahmednagar
(viii)	Jalna	Aurangabad
(ix)	Aurangabad	Aurangabad
(x)	Dhule	Dhule
(xi)	Latur	Latur
(xii)	Amravati	Amravati
(xiii)	Solapur	Solapur
(xiv)	Parbhani	Parbhani
(xv)	Chandrapur	Chandrapur
(xvi)	Nanded	Nanded
(xvii)	Jalgaon	Jalgaon
(xviii)	Gondiya	Bhandara
(xix)	Sangli	Sangli
(xx)	Malegaon	Nasik
(xxi)	Bhusawal	Jalgaon

12.

Manipur

(i)	Imphal	Maipur Central
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13.

Meghalaya

(i)	Shillong	East Khasi Hills
(ii)	Tura	West Garo Hills

14.

Nagaland

(i)	Kohima	Kohima
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15.

Orissa

(i)	Sambalpur*	Sambalpur
(ii)	Cuttack*	Cuttack
(iii)	Berhampur	Ganjam

1	2	3	4
	(iv) Rourkela		Sundargarh
	(v) Koraput		Koraput
16.	Punjab		
	(i) Amritsar*		Amritsar
	(ii) Jalandhar*		Jalandhar
	(iii) Bhatinda*		Bhatinda
	(iv) Pathankot		Gurdaspur
17.	Rajasthan		
	(i) Jaipur*		Jaipur
	(ii) Suranganar		Ganganagar
	(iii) Ganganagar		Ganganagar
	(iv) Jodhpur		Jodhpur
	(v) Udaipur		Udaipur
	(vi) Kota		Kota
	(vii) Alwar		Alwar
	(viii) Khetri		Jhunjhunu
	(ix) Bikaner		Bikaner
	(x) Bhilwara		Bhilwara
	(xi) Ajmer		Ajmer
	(xii) Jaisalmer		Jaisalmer
	(xiii) Barmer		Barmer
18.	Sikkim		
	(i) Gangtok		East District
19.	Tamilnadu		
	(i) Madras*		Madras
	(ii) Tiruchirapalli		Tiruchirapalli
	(iii) Vellore		North Arcot
	(iv) Salem		Salem
	(v) Kodaikanal*		Madurai
	(vi) Coimbatore		Coimbatore
	(vii) Kumbakonam		Thanjavur
	(viii) Neyveli		South Arcot
20.	Tripura		
	(i) Agartala		West Tripura
21.	Uttar Pradesh		
	(i) Lucknow*		Lucknow
	(ii) Mussoorie*		Dehradun
	(iii) Kanpur*		Kanpur

1	2	3	4
	(iv) Deoria		Deoria
	(v) Allahabad*		Allahabad
	(vi) Shahjahanpur		Shahjahanpur
	(vii) Sultanpur		Sultanpur
	(viii) Rai-Bareilly		Rai-Bareilly
	(ix) Bareilly		Bareilly
	(x) Agra*		Agra
	(xi) Jhansi		Jhansi
	(xii) Nainital		Nainital
	(xiii) Gorakhpur*		Gorakhpur
	(xiv) Varanasi		Varanasi
	(xv) Rampur		Rampur
	(xvi) Farukhabad		Farukhabad
	(xvii) Faizabad		Faizabad
	(xviii) Etawah		Etawah
	(xix) Aligarh		Aligarh
	(xx) Muradabad		Muradabad
	(xxi) Pauri		Garhwal
	(xxii) Behraich		Behraich
	(xxiii) Sambhal		Ahmedabad
	(xxiv) Pithoragarh		Pithoragarh
22.	<b>West Bengal</b>		
	(i) Calcutta*		Calcutta
	(ii) Malda		Malda
	(iii) Asansol*		Bardhaman
	(iv) Kharagpur		Medinipur
	(v) Bardhaman		Bardhaman
	(vi) Balurghat		West Dinajpur
	(vii) Shantiniketan		Birbhum
	(viii) Murshidabad*		Murshidabad
	(ix) Kurseong		Darjeeling
<b>Union Territories</b>			
1.	<b>Andaman &amp; Nicobar Islands</b>		
	(i) Port-Blair		Andamans
	(ii) Car Nicobar		Nicobars
2.	<b>Arunachal Pradesh</b>		
	(i) Itanagarh		Lower Subansiri
3.	<b>Delhi</b>		
	(i) Delhi*		Delhi

1	2	3	4
4.	Goa, Daman and Diu		
	(i) Panaji*	Goa	
5.	Mizoram		
	(i) Aizawal	Aizawal	
6.	Pondicherry		
	(i) Pondicherry	Pondicherry	

\* indicates High Power (10KW/1KW) transmitters and the rest are low power transmitters.

[English]

#### Assistance to Fishermen

2025. SHRIMATI USHA CHOU-DHARY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to take measures for alleviating the condition of fishermen;

(b) whether it is also proposed to improve the technology and technique of fishing; and

(c) what are the steps taken and proposed to be taken for excise duty concessions and financial assistance to the fishermen ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The fishermen are assisted by the States/Union territories through schemes of subsidy and loan for acquisition of fishing boats, nylon yarn, gear and fishery requisites. Government of India have introduced a scheme for subsidising the Group Accident Insurance Premium for Active Fishermen who are members of Cooperative Societies/Federations/Welfare Organisation. National Welfare Fund for Fishermen is also under implementation to provide basic civic amenities such as drinking water, medical and welfare facilities, education, housing, old-age pension etc. An International

Regional Project FAO/UNDP, Bay of Bengal Programme at Madras has developed improved types of boats and gear for raising fish production in the small scale sector. Government have taken steps for introduction of improved Beach Landing Craft for the small scale fishermen. It is also proposed to mechanise 12,500 traditional craft during VII Plan. A scheme for extending the concession of excise duty levied on HSD Oil to all types of fishing boats is under consideration of the Government.

#### World Bank assistance for Karnataka's sheep project

2026. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka State had submitted Rs. 3.90 crore sheep Project to Centre for seeking World Bank loan; and

(b) if so, the details of further developments in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The Government of Karnataka has submitted in September, 1985 the revised proposal on Sheep Development in 9 districts of Karnataka seeking external assistance. The total estimated cost envisaged in the proposal is Rs. 30.75 crores. It is under examination in this Department.

#### Import of Edible Oils

2027. SHRIMATI PATEL ROMABEN RAMJIBHAI MAVANI : Will the